## In the National Company Law Tribunal,

## Kolkata Bench, Kolkata

Company Petition (IB) No. 447/KB/2017

## Section 7(1) and other applicable provisions of the Insolvency and Bankruptcy Code, 2016

Date of Order

14.11.2017

In the matter of:

Ketan Mehta

.... Applicant/Financial Creditor

Versus

ABNM Restaurant Pvt. Ltd.

.... Respondent Company / Corporate Debtor

Coram:

V.P. Singh, Member (J) Jinan K.R., Member (J)

ORDER

Order pronounced on 08.11.2017.

List the matter on 22.11.2017.

V. P. Singh, Member (J) Jinan K.R.

8d

Member (J)